## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3761
ANSWERED ON:04.09.2012
OPERATION OF KRISHI VIGYAN KENDRAS THROUGH NGOS
Kumar Shri Vishwa Mohan

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of the Krishi Vigyan Kendras (KVKs) whose operation has been entrusted to the Non-Governmental Organisations (NGOs) by the Indian Council of Agricultural Research (ICAR);
- (b) whether some of the KVKs are being run again by the ICAR institutes/State Agricultural Universities after their closure/after taking them back;
- (c) whether all the employees of such KVKs have been absorbed/re-employed in the ICAR institutes and the State Agricultural Universities; and
- (d) if so, the details thereof and the time by which the remaining employees are likely to be re-employed?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) There are 99 Krishi Vigyan Kendras (KVKs) operating under Non-Governmental Organizations (NGOs).
- (b) Eight KVKs run by NGOs were closed down and subsequently re-established under the control of six State Agricultural Universities and one ICAR Research Institute.
- (c) & (d): As per existing standard Agreement executed between ICAR and the grantee to whom a KVK is sanctioned, the placement of staff working in the project after the termination of the project shall be the sole responsibility of grantee without having any liability on the Council. It is reported that employees of the three closed down KVKs Meerut, Muzaffarnagar and Sidharthnagar got employment in the KVKs sanctioned to the new host organizations. Two out of the four employees of the KVKs taken over by ICAR in Lucknow were employed on the basis of application made by them. State Agricultural Universities, being under the administrative control of the State Governments, make their own recruitments as per their rules and procedures.